

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
LOK SABHA**

**UNSTARRED QUESTION NO.1705  
TO BE ANSWERED ON 08.03.2016**

**District Disability Rehabilitation Centres**

**1705. SHRI C. R. CHAUDHARY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT to be pleased to state:**

- (a) whether the Government has any proposal to set up some new District Disability Rehabilitation Centres (DDRCs) in the country;
- (b) If so, the details thereof, State-wise; and
- (c) the number of new DDRCs finalized so far for Rajasthan?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHANPAL GURJAR)**

- (a) & (b) As part of overall strategy to provide comprehensive services to the persons with disabilities at the grass root level, establishment of District Disability Rehabilitation Centres (DDRCs) was started as an outreach activity of the National Institutes of this Department in the year 1999-2000. 310 districts were identified and approved for setting up of DDRCs upto the year 2012-13. However, funds to set up DDRCs could be released for the 249 DDRCs upto 31.03.2015. In the remaining 61 districts, complete proposals were not received. However, there were proposals from some States in respect of districts which were not in the identified list of 310 districts. It was decided to consider the proposals of these 16 districts on first-come-first-serve basis. A detailed statement indicating details of districts state-wise is at **Annexure**.
- (c) No proposal from State Government of Rajasthan for additional districts has been received.

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**ANNEXURE**

Statement referred to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No.1705 for answer on 08.03.2016

Sl.No.	STATE		DISTRICT
1.	Chhattisgarh	1.	Bilaspur
2.	Goa	2.	South Goa
3.	Haryana	3.	Yamunanagar
		4.	Palwal
		5.	Jhajjar
4.	Himachal Pradesh	6.	Bilaspur
		7.	Kullu
5.	Jammu & Kashmir	8.	Kathua
		9.	Kargil
		10.	Kupwara (1 <sup>st</sup> year grant of Rs.18,82,000/- sanctioned vide order dated 29.07.2015.)
		11.	Pulwama
6.	Madhya Pradesh	12.	Shajapur (1 <sup>st</sup> year grant of Rs.16,97,200/- sanctioned vide order dated 29.02.2016.)
7.	Maharashtra	13.	Washim
8.	Odisha	14.	Subaranpur (in lieu of Bhadrak district earlier approved)
9.	Uttar Pradesh	15.	Mainpuri
10.	Uttarakhand	16.	Udhamsingh Nagar